

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 5201
TO BE ANSWERED ON 24th MARCH, 2026

Funding for Fishing Harbours and Landing Centres

5201. Thiru D M Kathir Anand :

Will the **Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) whether Government has any plans to increase the fundings to develop deep sea fishing harbours and fish landing centres in the country, particularly in Tamil Nadu, if so, the details thereof;

(b) the details of financial support provided for the development of fishing infrastructure and fishermen welfare during the last three years, year and State-wise; and

(c) whether the Government has any proposal to initiate insurance scheme for fishing vessels, fishing nets and fishermen and if so, the details thereof and the total beneficiaries under such scheme in Tamil Nadu?;

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing the Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an outlay of ₹20,050 crore with effect from the FY 2020-21 to FY 2025-26 in all the States/UTs including Tamil Nadu for the holistic development of fisheries sector. The development of fishing harbours and fish landing centres is one of the important area envisaged and are supported under the PMMSY. Such fisheries infrastructure projects are taken up on cost sharing basis between the centre and the concerned State on 60:40 ratio. To avail financial assistance, the concerned State Government/UTs are required to submit techno-financial viable proposals together with confirmation of availability of State share, required land and necessary clearances.

The Department of Fisheries, Government of India has, under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), so far approved projects amounting to Rs 21,733.91 crore across all States/UTs, including projects worth Rs 1,237.57 crore in Tamil Nadu. These projects cover activities such as fishing harbours, fish landing centres, integrated aquaparks, ice plants and cold storage facilities, development of aquaculture (including marine, brackish water and reservoir fisheries), infrastructure development, technology infusion, strengthening of fish marketing and related infrastructure, value addition, and establishment of efficient cold chain facilities etc. The state wise details of projects approved under PMMSY is furnished at Annexure I.

Besides, the Department of Fisheries, Government of India with effect from financial year 2018-19 has been implementing Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore to create and strengthen fisheries and aquaculture infrastructure in the country. FIDF *inter-alia* provides concessional finance interest subvention up to 3% for development of various fisheries infrastructure facilities to the Eligible Entities (EEs), including State Governments/Union Territories, State entities and other stakeholders for development of identified fisheries infrastructure facilities. The projects supported under FIDF to States and Union Territories are primarily include Fishing Harbours, Fish Landing Centers, Ice Plants, Cold Storage, Fish Transport Facilities, Integrated Cold Chain (Marine & Inland Sector), Modern Fish Markets, Brood Banks, Hatcheries, Modernization State Fish Seed Farms, Fisheries Training Centres, Fish Processing Units, Fish Feed Mills/Plants, Cage culture in Reservoir, Mariculture etc. Under FIDF scheme, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has so far approved a total 228 proposals/projects at a total cost of Rs. 5559.54 crore for various States/UTs including 108 projects at a total cost of Rs 2404.03 crore in the State of Tamil Nadu. The state wise details of projects approved under FIDF is furnished at Annexure II.

(c) The PMMSY scheme *inter-alia* provides social security measure to fishers including inland fishermen and fish workers through Group Accidental Insurance Scheme (GAIS) under PMMSY to fishers including both marine and inland fishers and fish farmers wherein the entire insurance premium amount is shared between the Centre & State in the ratio of 60:40 basis for General States, 90:10 for the Himalayan & North Eastern states while in the case of the Union territories, the entire premium amount is paid by the Centre. The insurance coverage provided under Group Accidental Insurance Scheme includes (i) Rs.5,00,000/- against death or permanent total disability (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of accident for a sum of Rs. 25,000/-. Under PMMSY. Since its inception, the Government has released an amount of ₹149.07 crore towards premium for group accident insurance coverage for 167.30 lakh fishers, covering a total of 21.99 lakh fishers from Tamil Nadu, without any contribution from fishers and fish farmers. Under PMMSY, financial assistance is provided to States/UTs for replacement of fishing boats and nets for traditional fishermen. So far, proposals of the Government of Tamil Nadu for 500 fishing boats (replacement) and nets have been approved at a total cost of ₹25.00 crore, including central assistance of ₹6.30 crore. The State-wise details of number of fishers insured under PMMSY during the last four years (2021-22 to 2024-25) is furnished at Annexure III. The State-wise details of livelihood and nutritional support to fishers during fishing ban period provided under PMMSY during last 3 years (2022-23 to 2024-25) is furnished at Annexure IV.

Statement referred to in reply to part (a) to (b) of the Lok Sabha Unstarred Question No. 5201 for answer on 24.03.2026 put in by Thiru D M Kathir Anand, Hon'ble Member of Parliament: State-wise details of projects approved under Pradhan Mantri Matsya Sampada Yojana

(Rs. In Lakhs)

Sl. No	State/UT	Total Project Cost	Central Share	Funds Released
(i)	(ii)	(iii)	(iv)	(v)
1	Andaman and Nicobar Islands	25497.22	23046.11	1196.70
2	Andhra Pradesh	229648.67	67167.32	43013.68
3	Arunachal Pradesh	21456.09	14500.72	11354.52
4	Assam	54163.08	29844.28	18760.09
5	Bihar	54851.24	17439.91	8794.08
6	Chhattisgarh	95,386.45	32,004.73	23666.00
7	The Dadra and Nagar Haveli and Daman and Diu	13517.20	13243.80	178.90
8	Delhi	533.25	286.08	163.30
9	Goa	10777.19	4857.06	4769.74
10	Gujarat	91075.11	34674.17	10365.69
11	Haryana	76086.75	26216.03	12136.61
12	Himachal Pradesh	15608.86	7995.31	5045.07
13	Jammu and Kashmir	15456.83	8142.51	11850.39
14	Jharkhand	47263.46	16658.23	9607.34
15	Karnataka	97299.45	35032.72	29502.15
16	Kerala	132963.23	57048.65	34415.24
17	Ladakh	3349.40	2009.64	1470.62
18	Lakshadweep	6245.27	4421.69	1442.12
19	Madhya Pradesh	91080.93	30550.53	24287.17
20	Maharashtra	162144.58	59391.34	30452.07
21	Manipur	20181.70	9584.33	2944.63
22	Meghalaya	13262.36	7425.74	4596.18
23	Mizoram	15416.68	8560.57	6947.36
24	Nagaland	16833.38	10955.73	7332.54
25	Odisha	125730.60	46295.15	34726.21
26	Puducherry	35126.03	29644.01	6124.91
27	Punjab	16322.58	4726.35	2695.92
28	Rajasthan	7038.14	2449.75	512.93
29	Sikkim	8093.19	5020.84	3300.05
30	Tamil Nadu	123757.18	47482.50	15394.38
31	Telangana	35,430.39	11,138.8	3287.61
32	Tripura	26293.21	15059.51	6791.59
33	Uttar Pradesh	129432.08	41230.37	28165.28
34	Uttarakhand	31724.62	17020.17	18355.72
35	West Bengal	54574.02	22296.75	5507.70
36	Others (Transponders, etc.)	36,400.00	21,840.00	49780.40
37	Insurance activities	11,721.46	10,712.81	8927.77
38	PMMKSSY	9,193.07	9,193.07	1181.61
39	Old Liability			33323
Total A		19,59,547.4	8,05,098.1	5,22,367.3
40	Central Sector Projects	213843.68	1,76,114.68	1,76,114.7
Total A+B		21,73,391.1	9,81,212.8	

Statement referred to in reply to part (a) to (b) of the Lok Sabha Unstarred Question No. 5201 for answer on 24.03.2026 put in by Thiru D M Kathir Anand, Hon'ble Member of Parliament: State-wise details of projects approved under Fisheries and Aquaculture Infrastructure Development Fund (FIDF)

(Rs. in crores)

SI No	Name of State	No of private Projects	No of Govt. Projects	Total No. of projects approved	Total Project Cost	Amount eligible for interest subvention
1	Andhra Pradesh	8	0	8	211.88	124.42
2	Arunachal Pradesh	1	0	1	0.68	0.54
3	Assam	1	0	1	0.41	0.18
4	Goa	1	4	5	38.05	36.58
5	Gujarat	1	4	5	984.74	617.45
6	Himachal Pradesh	0	1	1	5.17	5.00
7	Jammu and Kashmir	3	0	3	130.21	100.78
8	Karnataka	2	2	4	43.44	42.79
9	Kerala	6	1	7	262.90	234.97
10	Maharashtra	36	6	42	1230.901	941.17
11	Manipur	4	0	4	1.15	0.90
12	Mizoram	1	0	1	4.14	3.30
13	Odisha	1	7	8	120.17	59.48
14	Puducherry	2	0	2	3.08	2.46
15	Tamil Nadu	7	101	108	2169.03	1955.98
16	Telangana	1	0	1	4.70	2.31
17	Uttar Pradesh	2	0	2	75.22	60.09
18	West Bengal	4	6	10	71.78	49.60
19	Uttarakhand	0	1	1	170.00	133.00
20	Madhya Pradesh	4	1	5	6.90	5.52
21	Jharkhand	7	0	7	24.51	16.67
22	Bihar	2	0	2	20.29	19.61
	Total	95	133	228	5559.54	4351.86

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 5201 for answer on 24.03.2026 put in by Thiru D M Kathir Anand, Hon'ble Member of Parliament: State-wise details of number of fishers insured under PMMSY during the last four years (2021-22 to 2024-25)

Sl. No.	Name of the State/UT	Number of Fishers Insured
1	Bihar	600,000
2	Chhattisgarh	881,855
3	Goa	11,040
4	Gujarat	381,237
5	Haryana	6,576
6	Jharkhand	662,941
7	Karnataka	282,272
8	Madhya Pradesh	376,482
9	Maharashtra	291,159
10	Odisha	4,543,618
11	Punjab	12,477
12	Rajasthan	18,925
13	Tamil Nadu	2,199,335
14	Telangana	1,432,656
15	Uttar Pradesh	399,275
16	West Bengal	8,499
17	Arunachal Pradesh	2,756
18	Assam	683,630
19	Himachal Pradesh	43,990
20	Manipur	7,034
21	Meghalaya	3,057
22	Sikkim	2,086
23	Tripura	71,065
24	Uttarakhand	12,865
25	Andaman & Nicobar	52,859
26	Delhi	1,381
27	Daman & Diu	30,178
28	Jammu & Kashmir	95,806
29	Ladakh	265
30	Lakshadweep	10,590
31	Puducherry	133,395

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 5201 for answer on 24.03.2026 put in by Thiru D M Kathir Anand, Hon'ble Member of Parliament: State-wise details of livelihood and nutritional support to fishers during fishing ban period provided under PMMSY during last 3 years (2022-23 to 2024-25)

Sl. No.	Name of State/UT	Physical (Nos.)	Project Cost (Rs. in lakh)	Gol share (Rs. in lakh)
1	Andhra Pradesh	344360	15496.20	5165.40
2	Assam	63000	2835.00	1512.00
3	Chhattisgarh	30000	1350.00	450.00
4	Himachal Pradesh	10151	456.81	243.63
5	Jammu and Kashmir	48286	2172.87	1448.60
6	Karnataka	71961	3238.25	1079.42
7	Kerala	497584	21286.95	7095.65
8	Madhya Pradesh	38023	1711.04	570.35
9	Maharashtra	4000	180.00	60.00
10	Mizoram	6304	283.68	151.30
11	Odisha	24000	1080.00	360.00
12	Puducherry	76800	3456.00	2304.00
13	Sikkim	495	22.28	11.88
14	Tamil Nadu	548365	30941.43	8225.48
15	Telangana	4000	180.00	60.00
16	Tripura	8154	366.93	195.69
17	Uttar Pradesh	1000	45.00	15.00
Total		1776483	85102.44	28948.40
